

ORISSA HIGH COURT, CUTTACK

TENDER NOTICE FOR COMPREHENSIVE ANNUAL MAINTENANCE OF 19 Nos. OF MULTI FUNCTIONAL PRINTER (MFP) INSTALLED IN THE RESIDENTIAL OFFICES OF THE HON'BLE JUDGES AND THE CHAMBERS OF THE REGISTRY OF THE ORISSA HIGH COURT

No. 2162 dated 04.03.2016

1. The Registrar (Judicial), Orissa High Court on behalf of the Orissa High Court invites bids in two bid format (Technical and Financial) from Original Equipment Manufacturer / Authorized Service providers for MFP of HP company having valid PAN, Odisha VAT Registration Certificate, Odisha VAT Clearance Certificate, Service Tax Registration and IT Clearance Certificate for the Assessment Year 2014-15 for Comprehensive Annual Maintenance of 19 nos. of HP LaserJet M2727nf Multi-Functional Printer (MFP) installed in the Residential Offices of the Hon'ble Judges and the Chambers of the Registry of the Orissa High Court for the period of one year **with effect from 01.04.2016 to 31.03.2017.**

Make & Model of the MFPs to be kept under Comprehensive AMC

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|---|-------------|------------------|
| 1 | No. of MFPs | 19 |
| 2 | Make | HP |
| 3 | Model | LaserJet M2727nf |

2. Tender Cost

- ₹ 1,000/- (Rupees One thousand) only should be submitted in the form of Demand Draft drawn on any Scheduled Commercial Bank located in India in favour of "**The Registrar (Judicial), Orissa High Court, Cuttack**" payable at Cuttack towards the Tender Cost along with the bid.
- The bidder should write the organization name at the back side of the Demand Draft.
- The Tender fee is non-refundable.

3. Earnest Money Deposit (EMD)

- ₹ 10,000/- (Rupees Ten thousand) should be paid as EMD in the form of Demand Draft drawn on any Scheduled Commercial Bank located in India in favour of "**The Registrar (Judicial), Orissa High Court, Cuttack**" payable at Cuttack.
- The bidder should write the organization name at the back side of the Demand Draft.